## INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:-Shri Kul Bharat, Hon. VP (Author) & Shri Nikhil Choudhary, (AM) (AM)
Orders ready for Pronouncement in the open court on 11.06.2025.

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	19/JAB/2025	Vinod Kumar Verma	DB	21.05.2025	Hon. VP	Allowed for statistical purposes
2	80/JAB/2024	Sachin Kumar Jain	DB	20.05.2025	Hon. VP	Allowed for statistical purposes
3	20/JAB/2024	Sushil Kumar	DB	22.05.2025	Hon. VP	Allowed for statistical purposes
4	75/JAB/2024	Dilip Kumar Ramesh Chandra	DB	20.05.2025	Hon. VP	Allowed for statistical purposes
5	10/JAB/2025	Shri Narsingh ranga	DB	21.05.2025	Hon. VP	Allowed for statistical purposes
6	53/JAB/2025	Brahtakar Krishi Sakh Sahkari Samiti Maryadit	DB	23.05.2025	Hon. VP	Allowed for statistical purposes
7	5/JAB/2025	Sariputta Charitable Trust	DB	21.05.2025	Hon. VP	Allowed for statistical purposes
8	112/JAB/2025	Jitendra Kumar Soni	DB	23.05.2025	Hon. VP	Allowed for statistical purposes
9	65/JAB/2025	Sadbhav Nagrik Sahakari Bank Myst	DB	22.05.2025	Hon. VP	Allowed for statistical purposes

[VIJAY PAL SINGH]
Sr. Private Secretary
ITAT, Lucknow Zone, Lucknow

Dated: 10.06.2025